

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. M.A. 439 of 1999  
(D.A. 1191 of 1997)

Date of Order 26.8.1999

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. G. S. Maiti, Administrative Member.

RAMESWAR BANERJEE & ORS.

Vs.

UNION OF INDIA & ORS.  
(S.E. RAILWAY)

For the applicants : Mr. T. K. Biswas, counsel.

For the respondents: Mr. K. Sarkar, counsel.

ORDER

Heard 1d. counsel for the parties. It has been alleged by the 1d. counsel for the applicants that the respondents have issued a circular dated 15.7.1999 for selection and filling up of vacancies of Supervisor (P.Way) in the scale Rs. 4500-7000/- against 25% LDCE quota in engineering department. The applicants have challenged the validity of the earlier circular dated 10.5.1999 for selection to the said post. The applicants state that in the circular dated 15.7.1999, the last date of submission of application in Sr.DPO's office is 31.3.1999 and that no applications would be accepted after the target date. The applicants pray for leave to apply for the said post.

2. In view of the above, liberty is given to the applicants to apply for the post in question within 31.8.1999 and if the applicants apply for the post, the department will allow them to appear in the test subject to the decision of the D.A.

3. M.A. stands disposed of. No order is made as to costs.

*G.S. Maiti*  
(G. S. Maiti)  
Administrative Member

*D.Purkayastha*  
(D. Purkayastha)  
Judicial Member